

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5305/2020

This the 9th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Altaf Ahmad Dar Aged about .. years, S/o Kabir Dar, R/o Rawalapora, Srinagar Kashmir.

.....**Applicant**

(Advocate:- Mr. F.A. Bhat- Not Present)

Versus

1. State of J&K through Administrative Secretary/Commissioner Secretary to Transport Department Civil Secretariat, Srinagar & 3 ors.

.....**Respondents**

(Advocate: Mr. _____)

O R D E R
I O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 06.04.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 09.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil